

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(CA)/120/2023**  
**NAME OF THE PETITIONER : S Narayanaswamy**  
**NAME OF THE RESPONDENT(S) : Kovai Purani Finance Pvt Ltd**  
**UNDER SECTION : Sec 59 of CA ,2013 r/w Rule 11 of NCLT  
Rules, 2016**  
-----

**ORDER**

Ld. Counsel Ms. Sarah Abraham for the Petitioner. Ld. PCS Dr.K.S.Ravichandran for the Respondent.

In this case an affidavit has been e-filed by the Petitioner yesterday and copy to be served to the Respondent Counsel. The Respondent also filed an affidavit vide diary no.2168 dated 30.04.2024 and the same be served on the Counsel for the Petitioner.

Counsel for the Respondent stated that his affidavit has already been served and the same be confirmed by the Petitioner.

The Counsel for the Respondent is permitted to file compilation of case laws with notes on submissions and the same be served on the Petitioner.

The Counsel for the Petitioner is also permitted to file reply to the affidavit file by the Respondent.

Contd ... 2

/2/

**Registry is directed** to allow the filing of Written Submissions by the Petitioner.

Post the **Petition for physical hearing on 31.07.2024 at the request of the parties.**

**-Sd-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

**-Sd-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk